

ITEM NO.108

COURT NO.9

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 1068-1069/2017

ALL INDIA CPWD ENGG.ASSOCIATION & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 4027/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 15-02-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s)

Mr. Balasubramaniam, Sr. Adv.
Mr. P.S. Patwalia, Sr. Adv.
Mr. Sudhir Naagar, AOR
Mr. Arun Kumar Nagar, Adv.
Mr. Piyush Aggarwal, Adv.

For Respondent(s)

Mrs. Aishwarya Bhati, A.S.G.
Mr. Wasim Qadri, Sr. Adv.
Mrs. B. L Shivani, Adv.
Mr. Santosh Kumar, Adv.
Mr. Sachin Sharma, Adv.
Mr. Rajan Kr. Choursia, Adv.
Mr. Amrish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the matter after two weeks.

(NIDHI AHUJA)
AR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)